

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/01646/2019

DATED THIS THE 13th DAY OF OCTOBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

Bhemasena A.J
S/o Venkanna Bhat
Aged 46 years
Working as Postmaster Grade-II
Gangavathi-583227, Koppal Dist
Resident of Postmaster's Quarters
Gangavathi-583227, Koppal Dist.

....Applicant

(By Advocate Shri B.S.Venkatesh Kumar)

Vs.

1. Union of India
By Secretary
Department of Posts
Dak Bhavan, Sansad Marg
New Delhi-110 001.

2. The Chief Postmaster General
Karnataka Circle
Palace Road
Bangalore-560 001.

.....Respondents

(By Advocate Shri Vishnu Bhat appearing as proxy for Shri V.N.Holla)

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

At the very outset, Shri B.S.Venkatesh Kumar, learned counsel representing the applicant stated that during pendency of the present Original Application, the notification dated 18.10.2019(Annexure-A1) has been cancelled by the respondents. He further stated that after cancelling the said notification, the respondents have issued another notification dated 28.09.2020 and, therefore, he wishes to withdraw the present Original Application with liberty to file a fresh one challenging therein the notification dated 28.09.2020.

2. Accordingly, the OA is dismissed as withdrawn with liberty as aforesaid.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

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